

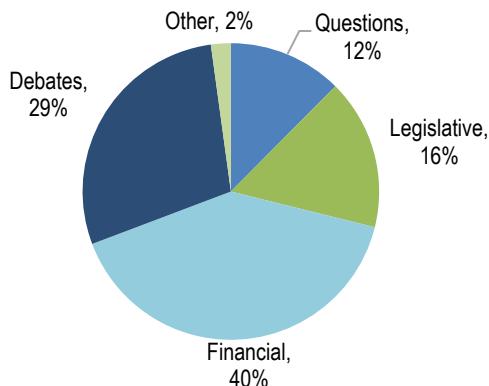
# Plan vs. Performance

## Budget Session: January 31, 2022 – April 7, 2022

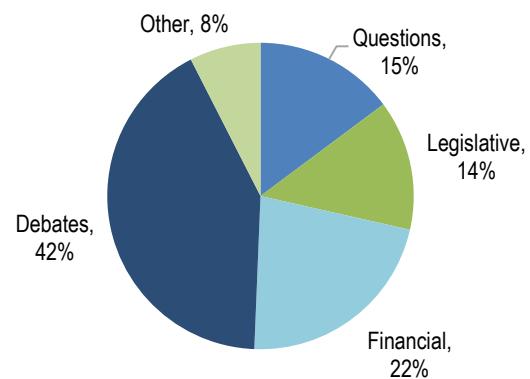
This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2022.

	Plan	Actual
No. of Sittings (Lok Sabha)	29	27
No. of Sittings (Rajya Sabha)	29	27
No. of Bills for passage		
- Finance and Appropriation Bills	6	6
- Other Bills	14	5
No. of Bills for introduction		
- Finance and Appropriation Bills	6	6
- Other Bills	14	7
No. of Bills for withdrawal	0	0

Time spent on various matters in Lok Sabha



Time spent on various matters in Rajya Sabha



The Budget session of Parliament was scheduled to be held from January 31, 2022 to April 8, 2022 but was adjourned a day earlier. Note that both Houses cancelled their scheduled sitting on the day before Holi. Lok Sabha worked for 123% of its scheduled time and Rajya Sabha for 90% (only accounting for actual sitting days).

Seven Bills were introduced in the session (excluding the Appropriation and Finance Bills). Five Bills were passed, of which one was pending from the previous session (the Chartered Accountants Bill). The Delhi Municipal Corporation (Amendment) Bill, 2022 had not been listed for introduction but was introduced and passed.

### Bills listed for introduction, consideration, and passage

Short Title	Lok Sabha	Rajya Sabha
<b>Finance</b>		
The Pension Fund Regulatory and Development Authority (Amendment) Bill, 2022		
The Competition (Amendment) Bill, 2022		
The Finance Bill, 2022	Introduced on 1 Feb 2022 Passed on 25 Mar 2022	Passed on 29 Mar 2022
The Appropriation Bill, 2022	Introduced on 24 Mar 2022 Passed on 24 Mar 2022	Passed on 29 Mar 2022

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No.2) Bill, 2022	Introduced on 14 Mar 2022 Passed on 14 Mar 2022	Passed on 21 Mar 2022
The Appropriation (No.3) Bill, 2022	Introduced on 14 Mar 2022 Passed on 14 Mar 2022	Passed on 21 Mar 2022
The Jammu and Kashmir Appropriation Bill, 2022	Introduced on 14 Mar 2022 Passed on 14 Mar 2022	Passed on 23 Mar 2022
The Jammu and Kashmir Appropriation (No.2) Bill, 2022	Introduced on 14 Mar 2022 Passed on 14 Mar 2022	Passed on 23 Mar 2022
<b>Home Affairs / Security / Law / Strategic Affairs / Social Justice</b>		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022	Introduced on 7 Feb 2022 Passed on 28 Mar 2022	Passed on 6 Apr 2022
The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2022	Introduced on 7 Feb 2022 Passed on 30 Mar 2022	Passed on 5 Apr 2022
The Constitution (Scheduled Castes and Scheduled Tribes) Order (Second Amendment) Bill, 2022	Introduced on 28 Mar 2022 Passed on 1 Apr 2022	
The Emigration Bill, 2022		
The Cantonment Bill, 2022		
*The Criminal Procedure (Identification) Bill, 2022	Introduced on 28 Mar 2022 Passed on 4 Apr 2022	Passed on 6 Apr 2022
<b>Environment / Earth Sciences / Energy</b>		
The Indian Antarctic Bill, 2022	Introduced on 1 Apr 2022	
The Energy Conservation (Amendment) Bill, 2022		
The Mines and Minerals (Development and Regulation) Amendment Bill, 2022		
<b>Health</b>		
The National Dental Commission Bill, 2022		
<b>Consumer Affairs</b>		
The Warehousing (Development and Regulation) Amendment Bill, 2022		
<b>Transport</b>		
The Metro Rail (Construction, Operation and Maintenance) Bill, 2022		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

\* The Bill was listed as the *Identification of Prisoners Bill, 2022* in the legislative agenda for Budget session 2022.  
Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
<b>Home Affairs / Security / Law / Strategic Affairs / Social Justice</b>		
The Delhi Municipal Corporation (Amendment) Bill, 2022	Introduced on 25 Mar 2022 Passed on 30 Mar 2022	Passed on 5 Apr 2022

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Bills not listed for consideration but considered and passed

Short Title	Lok Sabha	Rajya Sabha
<b>Finance / Corporate Affairs</b>		
The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021	Introduced on 17 Dec 2021 Passed on 30 Mar 2022	Passed on 5 Apr 2022

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
<b>Home Affairs / Security / Law / Strategic Affairs / Social Justice</b>		
The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022	Introduced on 5 Apr 2022	
	Passed on 6 Apr 2022	

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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